

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.6109 of 2018

Chittaranjan Mohanty

....

Petitioner

Petitioner appears in person

-versus-

State of Orissa and others

....

Opposite Parties

Mr. D.K. Mohanty, A.G.A.

CORAM:

THE CHIEF JUSTICE

JUSTICE B. P. ROUTRAY

ORDER

05.10.2021

Order No.

34.

1. Pursuant to the previous order of this Court, a detailed additional counter affidavit has been filed on 28th September, 2021.
2. The Petitioner is permitted to examine the said counter affidavit and file a response thereto before the next date.
3. List on 17th November, 2021.

(Dr. S. Muralidhar)
Chief Justice

(B.P. Routray)
Judge